

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6269 OF 2015

State of Uttar Pradesh ...Petitioner(s)
VERSUS
Hoshiyar Singh ... Respondent(s)

AND

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6868 OF 2015

Shashi Gupta ...Petitioner(s)
VERSUS
State of Uttar Pradesh & Anr. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 4th May, 2016 when an order was passed. (Copy of Order dated 4th May, 2016 is enclosed).

SLP (Cr1.)No. 6269 of 2015

There is sole Respondent in the instant matter who is represented by Mr. Sudhir Naagar, Advocate and Counter Affidavit has already been filed.

Service of Show Cause Notice is complete.

SLP (Cr1.)No. 6868 of 2015

There are two Respondents in the instant matter.

Counsel for the Petitioner has neither filed spare copy of Special Leave Petition for issuance of notice to unserved Respondent No.1/State nor filed Affidavit of dasti service, so far.

Respondent No.2 is represented by Mr. Sudhir Naagar, Advocate.

Mr. R.K. Verma, Advocate has not filed his Vakalatnama/ Appearance and Counter Affidavit on behalf of Respondent No.1/State, so far despite undertakes to do so before this Court on 4th May, 2016

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Service of Show Cause Notice on Respondent No.1/State is incomplete.

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 10th day of August, 2016.

ASSISTANT REGISTRAR

COPY TO:

Mr. Ardhendumauli Kumar Prasad, Advocate
H-11, L.G.F., Lajpat Nagar-III, N.D.

Mr. Sudhir Naagar, Advocate
307, M.C. Setalvad Block, S.C.I.

Mr. Apoorv Kurup, Advocate
G-60, Nizamuddin West, New Delhi

C4/dk Encl. : As above

ASSISTANT REGISTRAR